

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 202 of 2017 IN
DFR NO. 582 OF 2017**

Dated: 27th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Dakshini Haryana Bijli Vitran Nigam Ltd. ...Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Himangini Mehta

ORDER

**(IA No.202 of 2017)
(Application for condonation of delay in filing)**

Issue notice to the Respondents returnable on 26.04.2017. Dasti, in addition, is permitted.

List the matter on **26.04.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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